

(ii) Review by Government on the working of the Board.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

(b) (i) Twenty-eight Annual Report and Accounts of the Animal Welfare Board of India; Madras, for the year 1989-90, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Board. [Placed in Library See No. LT 2028/91]

(c) (i) Annual Report and Accounts of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1989-90, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Institute. [Placed in Library See No. LT-2029/91]

(d) (i) Annual Report and Accounts of the Centre for Environment Education, Ahmedabad, for the year 1989-90, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Centre. [Placed in Library. See No. LT-1603/91]

**Report and Accounts (1989-90) of the Indian Railways Finance Corporation Limited, New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in

English and Hindi) of the following papers.—

(i) Third Annual Report and Accounts of the Indian Railway Finance Corporation Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(ii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT 2037/91]

**I. Accounts (1989-90) of the University of Hyderabad and Audited Report thereon.**

**II. Report (December 1990) of the Committee for Review of National Policy on Education.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN): I lay on the Table:

I. A copy (in English and Hindi) of the Annual Accounts of the University of Hyderabad for the year 1989-90 and the Audit Report thereon, under sub-section (4) of section 29 of the University of Hyderabad Act, 1974

[Placed in Library See No. LT 1939/91]

II. A copy (in English and Hindi) of the Report (December 1990) of the Committee for Review of National Policy on Education, 1986 (Part-I) entitled 'Towards an Enlightened and Humane Society'.

[Placed in Library See No. LT 1941/91]

**I. Report and Accounts (1989-90) of the Power Finance Corporation Limited, New Delhi and related papers**

**II. Report and Accounts (1988-89) of the Damodar Valley Corporation, Calcutta and related papers.**

THE MINISTER OF ENERGY  
(SHRI KALYAN SINGH KALVI): I  
lay on the Table:—

I A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Fourth Annual Report and Accounts of the Power Finance Corporation Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(11) Review by Government on the working of the Corporation.  
[Placed in Library See No LT 1921/91]

II (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948 —

(1) Annual Report and Accounts of the Damodar Valley Corporation, Calcutta, for the year 1988-89, together with the Auditors' Report on the Accounts.

(11) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above

[Placed in Library See No. LT-1923/91]

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश):  
महोदया दो मंत्रियों का ऐसा ऐसा है कि दो मंत्री बिहार पर खड़े हुए और जिनके बिहाफ पर वे खड़े हुए, वे मंत्री आ गए। इसका मतलब यह है कि मंत्री जी ने पहले 5 मिशन नहीं ली थी हमारे मंत्री के बिहाफ पर। नतीजा क्या हुआ कि मंत्री जी... (ब्यवधान) अगर परमिशन नहीं ली थी, तो यह प्रथा बंद होनी चाहिए।

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश):  
एक-साथ सैंकिड के लिए अग्य मिनिस्टर लेट आए हैं तो इसको प्रब्लिम न बनाइए।  
... (ब्यवधान)

श्री जगदीश प्रसाद माथुर: 5 मिशन लेनी चाहिए दूसरे मंत्री की पेपर ले करने के लिए तो मैं यह पूछना हूँ कि जो दो मंत्री खड़े हुए थे उन्होंने 5 मिशन ली थी क्या?

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):  
Please take your seat.

श्री जगदीश प्रसाद माथुर मुझे उत्तर देने दीजिए उन्हें।

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN):  
I have understood I will find out whether permission has been taken. In any case, the hon Minister herself came. I will find out and let the House know.

I Report and Accounts (1989-90) of the Hindustan Steel Works Construction Limited, Calcutta and related papers.

II. Report and Accounts (1989-90) of the Bharat Refractories Limited Dhanbad and related papers

III. Report and Accounts (1989-90) of the Metallurgical and Engineering Consultants (India) Limited, Ranchi and related papers.

IV. Report and Accounts (1989-90) of the Manginse Ore (India) Limited, Nagpur and related papers.

इस्योत और खान मंत्रालय में राज मंत्री (श्री बसव याज पाटिल) कंपनी अधिनियम 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर खतम हैं:—

(I) (क) 1989-90 के वर्ष के लिए हिन्दुस्तान स्टील वर्क्स कंस्ट्रक्शन लिमिटेड, कलकत्ता का उन्नीसवां वार्षिक प्रतिवेदन